

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**Subject: Selection process concerning engagement of Research Assistants in the High Court pursuant to Advertisement Notification No. 461 dated 23.07.2019- Interview.**

**NOTIFICATION**

No: 1276

Dated: 31-01-2020

In supersession of all previous Notifications providing the schedule of interview regarding the subject cited above, it is hereby notified for information of all the concerned that the interview of the eligible candidates of the Jammu Province, including the candidates belonging to Union Territory of Ladakh and Kashmir Province as indicated in **Annexure-"A" & "B"** of Notification No. 1270 dated 17.01.2020 is now rescheduled as under:

**Kashmir Province:**

Day	Date	Interview commencing time	Candidates called for interview
Monday	10.02.2020	04:00 pm	From S.No. 1 - 50
Tuesday	11.02.2020	04:00 pm	From S.No. 51 - 100
Wednesday	12.02.2020	04:00 pm	From S.No. 101 - 150
Thursday	13.02.2020	04:00 pm	From S.No. 151 - 200
Friday	14.02.2020	04:00 pm	From S.No. 201 - 257

**Jammu Province:**

Day	Date	Interview commencing time	Candidates called for interview
Monday	17.02.2020	04:00 pm	From S.No. 1 - 35
Tuesday	18.02.2020	04:00 pm	From S.No. 36 - 70
Wednesday	19.02.2020	04:00 pm	From S.No. 71 - 105
Thursday	20.02.2020	04:00 pm	From S.No. 106 - 140 Including candidate figuring at Sr. No. 137 of Leh, Ladakh.
Friday	21.02.2020	10:00 am	From S.No. 141 - 213 and Sr. No. 156 of Kashmir province.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 34826-48/GS

Dated: 31.01.2020

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta,  
.... for information of their Lordships.

5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Rules, High Court of J&K, Jammu.
7. Director, State Judicial Academy, Jammu.  
.... for information.
8. Registrar Judicial, High Court Wing, Jammu/Srinagar.  
.... for information and making all necessary arrangements in this regard.
9. Registrar Computers, High Court of J&K, Jammu for uploading the same on the High Court website.
10. Principal District & Sessions Judge Leh for information and with the request to make necessary Video conferencing arrangements for the interview of the candidate(s) belonging to Leh of the UT of Ladakh on the respective date(s). Also serve a copy of this notification upon the concerned candidate.
11. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh Times.
12. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
13. Director All India Radio, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.

**Registrar General**  
31/11/22